

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : CP/547/ (IB)/2017  
NAME OF THE PETITIONER(S) : FOSROC CHEMICALS  
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTIONS CONSORTIUM LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. S. KARTHIKEE BALAN  
PREETHI. S. ARASU

Counsel for Respondent

2. S. Yasir Arafath

Counsel for the petitioner

**ORDER**

Counsel for both of the parties present. Counsel for Corporate Debtor has filed the counter, copy of which is given to the other side. Matter is posted for final arguments.  
Put up on 29.08.2017 at 10.30 A.M.

-sd-  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

-sd-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)